

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P No. 205 of 2021**

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Rajkumar Singh @ Raju Singh & Ors.	...	....	....	Petitioners
	Versus			
The State of Jharkhand & Ors.	...	....		Opposite Parties

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioners	: None
For the State	: Mr. Naveen Kr. Ganjhu, Advocate

**05/25.03.2021** This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The Court has repeatedly called the name of counsel for the petitioners in presence of Mr. Naveen Kr. Ganjhu but inspite of that no response has been made.

Mr. Naveen Kr. Ganjhu, learned counsel for the State is present.

With a view to provide one more opportunity, post this matter after six weeks under the heading for admission.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/-